(b) As per information furnished by State Government of Tamil Nadu, no children of foreign nationality or disabled children have been apprehended by the police in the State of Tamil Nadu, in the recent past.

## Sail taking over of Brahmini Steel

## \*133. SHRIMATI GUNDU SUDHARANI:

Will the Minister of STEEL be pleased to state:

- (a) whether Steel Authority of India Limited (SAIL) has come forward to take over Brahmini Steel in Cuddapah District of Andhra Pradesh;
  - (b) if so, the details of the proposal forwarded by SAIL;
- (c) in what manner, SAIL is planning to go ahead in this regard since Brahmini has not shown any inclination to start the project and also failed to meet the deadline of December, 2009 to commence its operations;
- (d) whether any consultations have been held in this regard with the State Government of Andhra Pradesh; and
  - (e) if so, the details thereof?

THE MINISTER OF STEEL (SHRI BENI PRASD VERMA): (a) to (e) The Steel Authority of India Limited (SAIL) has registered its interest with Government of Andhra Pradesh in September, 2011 for acquisition of Brahmini Steel Ltd. and associated mines or any other land bank with iron ore mines in Andhra Pradesh. Future course of action by SAIL will be decided on receipt of response from the Govt. of Andhra Pradesh.

## **Sexual Harassment at Work Place**

## 134. SHRI RAMA CHANDRA KHUNTIA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :

- (a) whether Government proposes to bring a legislation to stop sexual harassment at work place and abuse of sexual harassment of children; and
  - (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) The 'Protection of Women against Sexual Harassment at Workplace Bill, 2010 was introduced in the Lok Sabha on 07.12.2010. It seeks to provide protection to women against sexual harassment at all workplaces both in the public and private sector, whether organised or unorganised. It provides for prevention and redressal of complaints of sexual harassment. Women who are employed as well as those who enter the workplace as